

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 742 of 2020

IN THE MATTER OF:

Trafiguraindia Pvt. Ltd.

...Appellant

Versus

TDT Copper Ltd.

...Respondent

Present: -

For Appellant: Mr. Krishnendu Datta, Sr. Adv. with Ms. Anjali Anchayil, Mr. Varghese Thomas and Ms. Avni Sharma, Advocates

For Respondent:- Ms. Anshula Grover, Advocate

O R D E R
(Virtual Mode)

09.03.2021 In terms of the order dated 17.02.2021, legible copies of the document have now been replaced on behalf of the Respondent.

Heard Learned Counsel for the Appellant. List the matter for further hearing on **09th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

RN/nn.